

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108

RCP(IB)/2(AHM)2024 (Old Case C.P. (IB)/509/AHM/2019 Restore on 2024-02-28)

Proceedings under Section 9 IBC

IN THE MATTER OF:

Checkmate Securities Private Limited
Vs
Singhal Sheet & Foils Private Limited

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhavesh Choksi, Advocate
For the Respondent : None

ORDER

Learned Counsel for the applicant, Mr. Bhavesh Choksi, appears today in physical mode, but he is not well. Considering the health condition and having undergone surgery, we grant an adjournment in the matter for his recovery.

Re-list on 14.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)